

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 250 OF 2018

&

IA NO 361 of 2019

Dated: 21stMay, 2019

In the matter of:

GRIDCO Ltd.

.... Appellant(s)

Versus

Odisha Electricity Regulatory Commission &Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **3.07.2019.**

Court Master/PS

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